IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-40/2017

IN THE MATTER OF:

Smt. Geeta Khanna

Vs.

Anil Rubber Mills (P) Ltd

... PETITIONER

.... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

For the Respondent

: -

<u>ORDER</u>

Re-notified to 13.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

25.8.2017 Surjit